

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA

STARRED QUESTION NO. 131

TO BE ANSWERED ON FEBRUARY 12, 2019

SMART CITIES MISSION

No. 131. SHRI B.V. NAIK:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of slums demolished in selected smart cities for developmental projects, particularly in Karnataka;**

- (b) whether guidelines have been issued to the State Governments to provide rehabilitation to the people living in slums before land is acquired for developmental purposes under Smart Cities Mission and if so, the details thereof;**

- (c) the details of the amount sanctioned, released and utilised so far in these States under the Mission for rehabilitation of people living in slums; and**

- (d) the details of rehabilitation projects to be started or under implementation in those cities, particularly in Karnataka?**

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

(a) to (d): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY OF PARTS (a) to (d) OF THE
LOK SABHA STARRED QUESTION NO. *131 FOR ANSWER ON
12.02.2019 REGARDING SMART CITIES MISSION.**

(a) to (d): Under the Smart Cities Mission, 27 cities out of selected 100 cities, including those in the State of Karnataka, have proposed a total of 41 slum redevelopment projects at an estimated cost of Rs. 3,797 crore. Details of these projects, their estimated costs and current status are attached as Annexure.

‘Land’ and ‘colonisation’ being State subjects, State governments issue policies/guidelines for slum redevelopment. No specific guidelines for rehabilitation of the people living in slums for acquisition of land have been issued under the Smart Cities Mission. However, under Pradhan Mantri Awas Yojana – Urban (PMAY-U), one of the verticals is related to slum redevelopment. When such projects are included as a part of the Smart City Proposals (SCPs) under convergence, benefits provided under PMAY-U are utilised by the concerned Smart cities.

**Annexure to Lok Sabha Starred Question No. *131 for 12.02.2019 by
Shri B.V. Naik regarding Smart Cities Mission**

Details of Slum Development Projects under Smart Cities Mission – Based on MIS

S N	State Name	City Name	Project Name	Estimate d cost	Current status
1	Andaman Nicobar Islands	Port Blair	80 No. dwelling units to be constructed in Ward No. 2. All basic facilities to be provided in the slum.	4.84	DPR Under Preparation
2	Andhra Pradesh	Kakinada	Smart community initiative – Development of slums	20.00	DPR Under Preparation
3	Bihar	Bhagalpur	Urban Poor and Slums	51.50	DPR Under Preparation
4		Bihar Sharif	Alleviation of Urban slums	0.01	DPR Under Preparation
5		Muzaffarpur	Slum Information System	1.10	DPR Under Preparation
6		Muzaffarpur	In-situ upgradation of slums	45.00	DPR Under Preparation
7		Muzaffarpur	Development of new housing for relocated slums	9.00	DPR Under Preparation
8		Patna	Slum Free Area Based Development	123.34	DPR Under Preparation
9	Chhattisgarh	Bilaspur	(A30) Bilasa Greens - Mini basti slum redevelopment with integrated urban plaza, multi modal hub and mixed use development	648.31	DPR Under Preparation
10	Gujarat	Ahmedabad	PPP Based Slum Rehabilitation in Junavadaj area	539.00	Work Order Issued
11		Dahod	Slum Rehabilitation: Development of Talav Bhilwad & Harijanwaas Slum	110.00	DPR Under Preparation
12		Vadodara	Slum Free Area- Manjalpur Bajaniyawas	24.76	Work Completed
13		Vadodara	Slum Free Area- Danteswar Sainath Nagar	10.02	Work Completed
14		Vadodara	Slum Free Area- Sama Sanjaynagar	71.87	Work Completed
15		Vadodara	Slum Free Area- Ekta Nagar	126.15	Work Order Issued
16		Vadodara	Slum Free Area- Sahakar Nagar	173.25	Work Order Issued
17		Vadodara	Slum Free Area- Odd Nagar	9.17	Work Order Issued
18		Vadodara	Slum Free Area- Sanjay Nagar, Warasiya	231.07	Work Order Issued

S N	State Name	City Name	Project Name	Estimated cost	Current status
19		Vadodara	Slum Free Area- Gotri	46.76	Work Order Issued
20	Haryana	Faridabad	Smart Slum Area Retrofitment - Sant Nagar (9 Sub-projects)	9.69	Work Order Issued
21		Karnal	ASHIANA: Slum Rehabilitation	15.65	DPR Under Preparation
22	Karnataka	Bengaluru	Increasing Affordable Housing stock through slum redevelopment/Upgradation of Civic Infrastructure - Swatantrapallya	28.65	DPR Under Preparation
23		Shivamogga	Slum Redevelopment	81.00	DPR Under Preparation
24	Kerala	Kochi	Integrated redevelopment of Slum housing	141.40	DPR Under Preparation
25	Madhya Pradesh	Indore	Slum Housing Lodha Colony and Sethi Nagar (960 units)	74.40	Tender Issued
26		Indore	Construction of Houses of and Development of Infrastructure for identified slum localities in Indore M.P. under PMAY at Bada Bangarda Budhania and Bada Bangarda Extention.	173.70	Work Order Issued
27		Indore	Construction of Houses of and Development of Infrastructure for identified slum localities in Indore M.P. under PMAY at Bhuri Tekri, Indore.	95.94	Work Order Issued
28		Indore	Slum Beautification in various zones and wards at 16 Locations, Indore	10.58	Work Order Issued
29		Indore	Construction of houses and Development of infrastructure for slum localities in Indore Under PMAY at Sanawadia Part A near Progressive Education School	93.53	Work Order Issued
30	Maharashtra	Nashik	Project Niwas-Slum development	30.82	DPR Under Preparation
31	Nagaland	Kohima	Area Redevelopment strategy - In situ slum upgradation - Slum rehabilitation and rejuvenation of the old houses	92.63	DPR Under Preparation

S N	State Name	City Name	Project Name	Estimated cost	Current status
32	Puducherry	Puducherry	Housing for Slum (Housing for 1750 dwelling units including 350 units planned at Chinnayapuram and Jaffarbai Thottam, Kumaragurupallam, Distillery Quarters & Other sites)	217.88	DPR Under Preparation
33	Sikkim	Namchi	Infrastructure Works & Facilities at Slums	15.00	DPR Under Preparation
34	Telangana	Karimnagar	Slum rehabilitation	156.00	DPR Under Preparation
35		Warangal	Housing for existing HHs living in Kachha & Semi Pucca Houses in slum area	100.00	DPR Under Preparation
36	Uttar Pradesh	Agra	Rebuilding livelihoods and upgrading slums- Redevelopment of slums	116.30	Work Order Issued
37		Aligarh	Development of 9 Slums Area	39.00	DPR Under Preparation
38		Bareilly	Slum Re-Development policy based on trading of F.A.R.	2.00	DPR Under Preparation
39		Jhansi	construction of Dwelling Units in 7 slums achieving 100% coverage	45.00	DPR Under Preparation
40		Jhansi	Construction of individual toilets in slums HHs	1.27	DPR Under Preparation
41		Lucknow	Infrastructure works and facilities at slums	11.40	DPR Under Preparation